

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

(23) C.P.(IB)-3820(MB)/2018

CORAM:

**SHRI M.K. SHRAWAT  
MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **30.09.2019**

NAME OF THE PARTIES: Aroma Organics Ltd.  
V/s.  
Jai Jalaram Flexipack Pvt. Ltd

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. The Learned Representatives for the Petitioner is present. None from the side of the Respondent.
2. By the order of the Bench the matter is adjourned on **26.11.2019.**

Sd/-

**M.K. SHRAWAT  
Member (Judicial)**

30.09.2019  
Jd=